

news-weekly "Topic" (May 12, 1962) under the caption "The Great Golden Murder Mystery";

(b) whether it is a fact that investigations into the mysterious death abroad of Shri Ajai Kumar Mitra, India's Envoy to Austria, have revealed a gold-smuggling racket which the deceased diplomat tracked down;

(c) whether the information passed on by Shri Mitra to Government involves a number of people, including some in high positions;

(d) whether any arrests have been made; and

(e) the present stage of the proceedings?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes.

(b) No.

(c) No.

(d) No.

(e) Attention is invited to reply given on 23rd March, 1962 to unstarred Question No. 205.

The Vienna Police are continuing their investigations; their final report is awaited.

#### **Mahalaxmi Textile Mills, Trichur**

\*1143. **Shri Warrior:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the ownership and management of the Mahalaxmi Textile Mills, Trichur have changed hands;

(b) whether the provident fund amount due to the workers has been paid; and

(c) if not, what steps Government have taken in the matter?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) Yes.

(b) The accounts of the members not re-employed in the re-started factory have been settled. The question of settlement of the dues of those re-employed does not arise.

(c) Does not arise.

#### **Protest Note from China Alleging Indian Intrusion**

\*1144. { **Shri Rameshwar Tantia:**  
**Shri P. C. Borooah:**  
**Shri D. C. Sharma:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that China delivered on the 11th May, 1962 a note to the Indian Embassy in Peking, protesting against recent intrusion and provocation by Indian troops in Western Sector of the Sino-Indian boundary;

(b) if so, what were the specific allegations made in the protest note; and

(c) what is Government's reply thereto?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes, Sir.

(b) The Chinese note contained the following totally unjustified and baseless allegations:—

(i) that on 2nd May 20 Indian troops intruded into a place at 33° 28.30' N, 78° 50.30' E about 4 kms. from a new Chinese military post set up at Jechitung;

(ii) that intruding Indian troops have set up a military outpost in the area; and

(iii) that on 5th May 2 Indian soldiers advanced 600 metres deeper into the area and fired three rounds at a Chinese post.

(c) Copies of the Chinese note and our reply thereto are placed on the Table of the House. [See Appendix III, annexure No. 40].

#### Agrarian Relations Act

\*1145. } Shri A. K. Gopalan:  
} Shri Umanath:  
} Shri Pottekkatt:  
} Shri A. V. Raghavan:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that Kerala Government has approached Central Government for an amendment to the Constitution, in connection with the implementation of Agrarian Relations Act;

(b) if so, what are the details of their proposals; and

(c) whether any officer of the Union Ministry of Food and Agriculture had any discussion with the Minister for Law and Revenue of Kerala Government recently?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) Yes.

(b) The Kerala Government has suggested an amendment of Article 31-A of the Constitution. The amendment may be either to sub-clause (a) of clause (1) of Article 31-A by giving protection to acquisition of rights in any agricultural land or to clause (2) of Article 31-A in order to specifically include within the definition of 'estate' the ryotwari lands in the State of Kerala.

(c) Yes.

दिल्ली में नये सिनेमा घर

\*११४६. श्री प्रकाशबीर शास्त्री :  
नया सूचना और प्रसारण मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या गत वर्ष में दिल्ली में नये सिनेमाघर बनाने की अनुमति दी गई थी ;

(ख) इन नये सिनेमाघरों के बनने पर कुल कितने सिनेमाघर दिल्ली में हो जायेंगे ;

(ग) क्या यह सच है कि नये बनने वाले सिनेमाघरों में कुछ को ऐसे स्थानों पर भूमि दी गई है जहाँ धर्म-मन्दिर और स्कूल पास में हैं; और

(घ) यदि हाँ, तो क्या सरकार का विचार ऐसे मामलों में वैकल्पिक भूमि का है ?

सूचना और प्रसारण मंत्री (डा० ब० गोपाल रेड्डी) : (क) जी, हाँ ।

(ख) ३८ (दिल्ली, नई दिल्ली)

(ग) जी, नहीं ।

(घ) प्रश्न नहीं उठता ।

#### Applications from Manipur, Assam, Nagaland and NEFA for I.F.A.S.

\*1147. Shri Rishang Keishing: Will the Prime Minister be pleased to state:

(a) the number of applications received from Manipur, Assam, Nagaland and N.E.F.A. for I.F.A.S., forwarded by the respective Governments in the years 1959, 1960 and 1961;

(b) how many candidates from each State were called for interviews; and

(c) how many were selected?

**The Parliamentary Secretary to the Minister of External Affairs (Shri D. Ering):** (a) to (c). A statement is placed on the Table of the House.

#### STATEMENT

	Number of applications forwarded by the respective Governments,	Number of candidates called for interview	Number of candidates selected
Assam	25	2	1
Nagaland	19	11	2
NEFA	100	19	14
Manipur	23	3	NIL